S1. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing							
								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Arguments	Oral Argume nts	Other Stages/Heari ng date	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/90/2023	09-03-2023	Debjyoti Bhattacharjee Vs Pegasus Assets Reconstruction Private Limited	-	-	-	-	-	-	22-11-2024 07-12-2024	22-11-2024 07-12-2024
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/121/2023	01-12-2023	M/s Imperial Infrastructure and Dredging Private Limited Vs Northern Express Infra Developers Private Limited	-	-	-	-	-	-	15-01-2025	15-01-2025
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/59/2023	03-08-2023	Shaily Kajaria Vs Prem Sequeira	-	-	-	-	-	-	21-01-2025	21-01-2025
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/74/2024	29-01-2024	M/S. GOUTAM PATHAK Vs W.B.S.E.D.C.L	-	-	-	-	-	-	18-01-2025 21-01-2025 28-01-2025	18-01-2025 21-01-2025 28-01-2025
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	73/2024	29-09-2023	Arcon Project Private Limited Vs Hindustan Steelworks Private Limited and Others	No	No	No	No	No	No	Discovery / Disclosures by the parties	09.01.2025
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com	98/2024	03-10-2023	Arcon Project Private Limited Vs Hindustan Steelworks Construction Limited and 5 Others	No	No	No	No	No	No	Discovery / Disclosures by the parties	09.01.2025
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com	121/2024	05-04-2024	Zhe Jiang Deqian Machinery Manufacturers Co. Ltd. Vs Link Quest Telecom Limited	No	No	No	No	No	No	admission/de nail of documents and inspection by interrogatorie s	24.01.2025
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	77/2024	18-10-2023	M/s Prideful Commercial LLP and 1 Anr. Vs Mr. Arunangshu Deyashi and 1 Anr.	No	No	No	No	No	No	Disclosure, discovery and inpection	04.02.2025

9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	69/2024	05-09-2023	Sanjay Kansal and 1 Anr. Vs Mahendra Agarwal and 7 Others	No	No	No	No	No	No	Disclosure, discovery and inpection documents and hearing	20.01.2025
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com	137/2024	19-07-2024	DILIP KUMAR JANA VS ESAB INDIA LIMITED	No	No	No	No	No	No	Discovery and disclosure of documents	29.01.2025
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	13/2024	22-08-2023	Smt Rama Ghosh W/o Dr. Sanjoy Ghosh and 1 Others Vs Sri Samir Kumar Ghosh and 3 others	-	-	-	12-11-24	-	1	Evidence	11-12-2024
12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	44/2024	19-10-2023	Arup Seth Vs M/S Chatterjee Construction	-	-	-	05-11-24	-	ı	Argument	06-12-2024
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	13/2024	27-07-2020	RANJIT KESHRI Vs RAJDHANI FLOUR MILLS LTD	-	-	-	21/11/2024 & 22/11/2024	-	1	Argument	23-12-2024
14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	41/2024	08-08-2022	Rajpath Contractors and Engineers Vs State Of West Bengal, Secretary, Public Works Roads	-	-	-	26-11-24	,	1	further cross examination of DW1.	15-01-2024
15	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	28/2024	13-01-2022	Samir Kumar Das Vs Basudev Halder	-	-	-	27-11-24	•	-	17/12/2024 for filing written notes of argument and 07/01/2025 for	-
16	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	19/2024	20-03-2021	Hossain Electric Co. Pvt Ltd Vs Munendra Pal Singh	-	-	-	28/11/2024 & 29/11/2024	-	1	Evidence	06-01-2025
17	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	39/2024	08-08-2022	Rajpath Contractors and Engineers Vs State of West Bengal, Public Works(Roads) Department and 3 Ors	-	-	-	29-11-24	-	1	further cross examination of DW2	08-01-2025

18	Commercial Court,Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	NIL				
	Total Number of Cases where Case Managemnet Hearing took place during the Month: 17							